

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4078 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

05/Dated: 26th June, 2020

Heard learned counsel for the parties through V.C.

As prayed for by the learned counsel for the
respondent-Bank, put up this case on 29.06.2020.

Amardeep/

(Deepak Roshan, J.)